

ment that if the latter wishes to expedite the project it could either take up itself or encourage private participation ;

(c) if so, the cost of the project ; and

(d) the present position regarding implementation of the proposal?

**THE MINISTER OF TRANSPORT (SHRIMATI MOHSINA KIDWAI) :** (a) No, Sir.

(b) No, Sir. The Central Government does not come in the picture as it is a State Road. However, as a matter of general policy, all the State Governments have been advised to take suitable steps for involving private sector participation for improving State Roads wherever considered necessary by them.

(c) and (d). In view of (b) above, the question does not arise.

#### **Primary Health Centres and Dispensaries Without Doctors**

**\*9. SHRI AMARSINH RATHAWA :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the details of health services provided in Adivasi areas ;

(b) whether any survey has been conducted regarding the primary health centres and dispensaries running with-out doctors;

(c) if so, the number of Primary health centres and dispensaries which are not having any doctor and since when; and

(d) what steps are being taken by Government in this respect?

**THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR):**

(a) Health Services are provided in Adivasi areas through a net work of Sub-Centres, Primary Health Centers and Community Health Centres established for a population of 3000, 20,000 and one lakh respectively.

(b) and (c). Information regarding number of posts vacant in Primary Health

Centres and dispensaries, is periodically collected from States/UTs. As per information available in this Ministry, 3620 posts of doctors out of 34777 were lying vacant at PHCs and dispensaries as on 31.3.1986.

(d) The responsibility of making the services of doctors available in rural areas is of the State/Union Territories Government. However, to attract medical graduates to accept appointment in rural areas, the 8th Finance Commission on the suggestions of Ministry of Health and Family Welfare has provided special funds to the States for providing the following incentive to doctors serving in rural areas and not allowed private practice ;

(i) A rural allowance equal to 25% of the basic pay subject to a maximum of 250/-per month for the doctors serving in Primary Health Centres ; and (ii) House rent allowance at the rate of Rs. 150/-per month where the doctors are not provided residential accommodation.

In addition, the Finance Commission has made special provision of Rs. 53.52 crores for construction of residential quarters for the doctors. The hilly areas have been provided 30% 'Mark-up' in the cost of construction.

#### **Harmful Effects of Aspirin on Children**

**\*10. SHRI AMITABH BACHCHAN :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are contemplating to undertake a systematic study of aspirin in-take by children and Reye's disease in India and take steps to prevent the use of aspirin by children, in view of the established conclusion in England about its harmful effects on children and its link with Reye's syndrome disease ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) :** (a) to (c). The matter has been referred to Indian Council of Medical

Research and leading paediatricians of the country for their expert opinion in the matter. On hearing from them further action will be taken.

Manufacturers who are marketing Aspirin and other salicylate preparations have been directed to incorporate a box warning "not to be used in children below 12 years of age except under medical advice" on the carton and strip-pack.

Instructions have been issued to this effect that aspirin should not be prescribed to children below 12 years of age.

#### Telugu Ganga Project

\*11. SHRI M. RAGHUMA REDDY :  
SHRI MANIK REDDY :

Will the Minister of WATER RESOURCES be pleased to state :

(a) the present position of the Telugu Ganga Project ; and

(b) the steps taken and proposed to be taken by the Union Government to expedite the completion of the Project?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) and (b). The project has not yet been cleared by the Centre. However, it is reported that the State Government is incurring expenditure on the project. The completion of the project will depend on necessary clearance by the Centre and adequate funding by the State Government.

#### WHO Warning on Lung Cancer

\*12. SHRI SOMNATH RATH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware of the warning of World Health Organisation that there will be Lung Cancer epidemic throughout the developing World by 2000 A.D. unless preventive action is taken ;

(b) the action taken by Government in this connection to prevent the same ; and

(c) whether statistics show that there is increase in the incidence of lung cancer in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c). The Government are aware of the concern expressed by the World Health Assembly about the hazards of smoking-related cancer. The action taken in this respect include statutory warning on cigarette packets and advertisements ; promulgation of laws by several State Governments prohibiting smoking in closed areas like cinemas, buses, educational institutions, hospitals, etc., the decision taken by the Ministry of Sports not to accept any advertisements for Cigarettes in the Asiad Stadium etc. An action plan to intensify the Health Education in this area and to bring about a fall in the consumption pattern of tobacco products is under evolution in consultation with other associated Departments and Ministries. Simultaneously, under the Cancer Research and treatment programme, 10 Regional Cancer Centres have been established. Central assistance is also provided for installation of Cobalt therapy units in hospitals and private organisations.

As lung cancer or cancer as a whole is not a notifiable or registerable disease, the complete countrywise data in these areas is not available. However, according to the limited information generated so far by the various cancer registries, an estimated 64,000 new cases of lung cancer would have developed in India between the years 1982-83.

#### AIDS Victims

\*13. SHRI P.KOLANDAIVELU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have found out in how many states AIDS victims are there ;

(b) whether Government propose to set up hospitals for prevention and control of AIDS ;

(c) if so, in which of the States those hospitals are being established ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY